

The Deputy Minister of Commerce and Industry (Shri Sa'ish Chandra):

(a) The provision for 'Swing Limit' both in respect of credits and debits is contained in our Trade Agreements with Burma and Pakistan. As the trade with these countries is flowing on either side with varying intensity the swing limits have been exceeded on some occasions, in the past.

(b) Yes, Sir. A proposal to increase the limit in the case of Burma is under consideration.

Kashmir

*601. **Shri A. M. Tariq:** Will the Prime Minister be pleased to state:

(a) whether Government of India have sent a note of protest to the United Nations with reference to the late statement of the President of Pakistan with regard to Kashmir in which he has threatened India to have a military action if it is not decided in his favour; and

(b) if so, the reaction of the United Nations thereto?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b). No Sir. Government does not consider such a protest necessary.

Export Trade

*602. **Shri Shree Narayan Das:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it has been found possible to relax to any appreciable extent the insistence on their previous experiences with regard to licensing of new-comers in the export trade;

(b) if so, the nature and extent of such relaxation; and

(c) the effect of such relaxation on the increase of new-comers in the export trade?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) and (b). Barring a limited num-

ber of commodities whose export is regulated under Export Control Regulations the entire trade is free to any one who may wish to enter export business. Export of all licensable commodities excepting a few commodities whose export is regulated through the established shippers is allowed by all categories of shippers including new comers without insisting upon any previous experience on their part.

(c) Information regarding the number of new comers, who have entered the export trade, is not available.

Sale of Khadi

*603. { **Shri Harish Chandra Mathur:**
Shri Ram Krishan Gupta:

Will the Minister of Commerce and Industry be pleased to state:

(a) what is the present accumulated stock of Khadi; and

(b) what additional steps are proposed to step up the sale?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The stocks of Khadi as reported are about Rs. 4 to 5 crores which represent about four to five months production. This should not be considered too large a stock though every effort is being made to clear them.

The Khadi and Village Industries Commission sanctioned an additional rebate of 6 pP in a Rupee on the sale of cotton Khadi during the period 11th September to 14th November, 1960, with a view to clear accumulated stocks of Khadi. This has enabled the Commission to clear much of the accumulated stocks.

Besides this, the Khadi institutions and the Commission have undertaken an intensive drive for the sales of Khadi and also to improve and standardise the quality of Khadi production and also through appropriate measures to reduce the percentage of sub-standard variety of yarn and cloth from newly trained spinners and weavers.